

Declaration of Assets and Liabilities

Year 2023

I, Rajesh Kumar Tiwari, son/daughter/wife of Sri Narayana Pd. Tiwari

aged 49 years, belonging to Government

service and presently working as Bihar Legislative Assembly

(Security Guard)
give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash SBG S.A/c No-10839485250	25,000/-	Binita Kumari	Prachi Tiwari	Priyanshu Tiwari	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBG Joint A/c No-10839486638 Amt-5200/-	SBG A/c No-20481549937 Amount-6000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Shares - Skyway city - 1790 (Port folio)	—	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Post office A/c No-3718789847 Amount-2000/-	—	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Passion Pro Motor cycle	Binita Kumari hold - Wt. 11.050 gm. Value - 45000/-	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	—	—	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	—	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	पैतृक वंपत्ति 01 एकड़	बिनीता - कुमारी	पान्ची - तिवारी	प्रियांशु - तिवारी	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1338.89 sq. Ft. बनारस - पटना - खाना बंगला - 60, खेसव बंगला - 1831	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, Patna (Bihar vidhan मण्डल)	1100000 (Eleven Lakh)
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No - AJPPT6477Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

✓ GPF/CPF/PRAN No. :-

PTS/BLA - 1111

Gender :-

M (M/F)

Date of Birth :-

0 2 0 1 1 9 7 4 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY (Security Guard)
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

B. DEONHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee:

Designation:

Department:

Place:

Date:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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